

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 870
TO BE ANSWERED ON- 12/12/2022

FUNDS TO TRIBAL AREAS

870. SHRI DILIP GHOSH:
SHRI NAKUL KAMAL NATH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated and utilized to West Bengal and Madhya Pradesh under various tribal welfare schemes during the last five years;
- (b) whether any exclusive scheme/project for skill development is running in tribal areas of West Bengal, if so, the details thereof, district-wise; and
- (c) the status of utilization of funds by Tribal Welfare Department submitted to State Government?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): The allocation for welfare of scheduled tribes is as per **Statement 10b** enclosed in Expenditure Profile of Union Budget. There are no State-specific allocations made therein. However, Ministry makes proposal-based allocations. The details of funds sanctioned for tribal welfare in West Bengal and Madhya Pradesh are available in public domain at <https://stemis.gov.in> and at 'State Governments / Other State Agencies Report' therein.

(b): The Ministry of Tribal Affairs Schemes/projects are for tribal areas in general. The component 'Van Dhan Vikas Karyakram' under Pradhan Mantri Janjatiya Vikas Mission (PMJVM), a scheme implemented by the Ministry, aims to tap into traditional knowledge and enhancing skill sets of tribal by adding technology and IT to upgrade them at each stage and to convert the tribal wisdom into a viable economic activity. Besides, TRIFED imparts skill upgradation training from time to time to tribal beneficiaries under the Scheme component 'Institutional Support for Development and Marketing of Tribal Products/Produce'. Further, under 'Tech for Tribals', TRIFED has also initiated entrepreneurship training programmes for

Van Dhan beneficiaries, the funds for which have been provided by the Ministry of Micro Small and Medium Enterprises (MSME) under their Entrepreneurship Skill Development Programme (ESDP) Scheme. Also, the Ministry provides funds for skill development / vocational training programmes to State Governments under the Schemes 'Special Central Assistance to Tribal Sub Scheme (SCA to TSS) and Grants under Article 275 (1) of the Constitution.

(c): The Ministry is not having details of the Status of utilization of funds by Tribal Welfare Department submitted to State Government. However, stated in **Annexure** is the utilization details of funds released under various schemes of this Ministry, as available with the Ministry, during the last five years.

ANNEXURE

Statement in reply to part (c) of Lok Sabha Unstarred Question No. 870 regarding “Funds to Tribal Areas” raised by SHRI DILIP GHOSH: SHRI NAKUL KAMAL NATH for answer on 12.12.2022.

The details of funds utilized for tribal welfare in West Bengal and Madhya Pradesh:

A. National Education Society for Tribal Students (NESTS):

National Education Society for Tribal Students (NESTS), an autonomous organization under the Ministry of Tribal Affairs, Govt. of India, was established in the year 2019-20 to manage and implement the scheme of EMRS. Grants are released to State EMRS Societies/PSUs by NESTS from the year 2020-21. Earlier EMRS was a component under Grants under Article 275(1) of the Constitution of India and grants had been released under Article 275(1) up to the year 2019-20. Fund released by NESTS to Madhya Pradesh and West Bengal from 2020-21 till date and utilization reported by the State Governments are as under: -

Status of Non-Recurring funds released to PSUs for construction in States

(Rs. In lakh)

| State | F.Y.2020-21 | | F.Y.2021-22 | | F.Y.2022-23 |
|----------------|----------------------|----------------------|----------------------|----------------------|-------------------------------------|
| | Funds Released up to | Utilization of funds | Funds Released up to | Utilization of funds | Funds Released current year 2022-23 |
| Madhya Pradesh | 3876 | 0.00 | 3560 | 1846 | 4545 |
| West Bengal | 800 | 0.00 | 0.00 | 0.00 | 0.00 |
| Total | 4676 | 0.00 | 3560 | 1846 | 4545 |

Recurring fund status

(Rs. In lakh)

| S. No. | Name of State | FY 2020-21 | | FY 2021-22 | | FY 2022-23 |
|--------|----------------|---------------|---------------------|---------------|---------------------|---------------|
| | | Fund Released | Utilization of fund | Fund Released | Utilization of fund | Fund Released |
| 1 | Madhya Pradesh | 10583.36 | 2113.09 | - | Data Not Received | 18000.00 |
| 2 | West Bengal | 1262.45 | 529.85 | - | Data Not Received | - |

B. Grants under Article 275 (1):

A scheme of Grants under Article 275 (1) of the Constitution of India which is 100% grant from Government of India to States. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State.

Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector

(iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies. As per guidelines of the programme, financial assistance under Grants under Article 275(1) of the Constitution is provided by this Ministry based upon proposals received from the State Government duly approved by Executing Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC), constituted in this Ministry for this purpose.

The amount of funds released for the State of West Bengal and Madhya Pradesh under Article 275(1) during the last 5 years (as on 06.12.2022) is as under: -

Madhya Pradesh

| (Rs. In lakh) | | |
|---------------|----------------|---|
| Year | Funds Released | Utilization Certificate Pending by State Government |
| 2017-18 | 22399.48 | 294.93 |
| 2018-19 | 24635.50 | 3274.85 |
| 2019-20 | 44938.92 | 3474.19 |
| 2020-21 | 4279.78 | 895.97 |
| 2021-22 | 5319.10 | 2438.04 |
| Total | 101572.78 | 10377.98 |

*No funds released due to pending Utilization Certificates (UC).

West Bengal

| (Rs. In lakh) | | |
|---------------|----------------|---|
| Year | Funds Released | Utilization Certificate pending by State Government |
| 2017-18 | 5376.51 | 0.00 |
| 2018-19 | 9235.725 | 0.00 |
| 2019-20 | 12127.17 | 0.00 |
| 2020-21 | 4041.14 | 0.00 |
| 2021-22 | 0.00* | -- |
| Total | 30780.545 | 0.00 |

*No funds released due to pending Utilization Certificates (UC).

C. Pradhan Mantri Janjatiya Vikas Mission:

Van Dhan Vikas Karyakram is an initiative under the Scheme 'Pradhan Mantri Janjatiya Vikas Mission' targeting livelihood generation for tribals by harnessing the wealth of forest i.e. Van Dhan. The programme aims to tap into traditional knowledge and skill sets of tribals by adding technology to upgrade it at each stage and to convert the tribal wisdom into a viable economic activity. Under this program, tribal community owned multi-purpose Kendras (known as Van Dhan Vikas Kendras - VDVKs) are set-up in predominantly tribal districts. The VDVKs act as common facility centres for procurement cum value addition to local tribal produce. Value addition of raw produce is expected to increase the value of the produce considerably and consequently the income of the gatherers. The details of VDVKs sanctioned in West Bengal and Madhya Pradesh till August 2022 are as below:

Details of beneficiaries under VDVK program in West Bengal and Madhya Pradesh

| S. No. | Name of State | Total No. of VDVKs | Total No. of beneficiaries/forest gatherers | Amount Sanctioned (in Rs. lakhs) | Trainings completed by VDVKs |
|--------|----------------|--------------------|---|----------------------------------|------------------------------|
| 1 | Madhya Pradesh | 107 | 32160 | 1605 | 86 |
| 2 | West Bengal | 22 | 6719 | 329.35 | 0 |

D. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS):

Under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) till the year 2020-21, 100% grants were provided to the State Governments with notified STs including Government of West Bengal and Madhya Pradesh for activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. for the development of Scheduled Tribes (ST).

During 2021-22, Ministry has revamped 'SCA to TSS' into 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' with the aim of transforming villages with significant tribal population into model village (Adarsh Gram) wherein ST people would have access to basic services and infrastructure facilities to enable them lead a dignified living and utilize their inherent potential to the fullest.

The details of the funds released and utilization thereof reported by the State Government of West Bengal and Madhya Pradesh under the scheme of 'SCA to TSS' / 'PMAAGY' during last 5 years is as under:

1. Madhya Pradesh**(Rs. in lakh)**

| Name of Scheme | Year | Fund Released | UC Submitted |
|----------------|---------|---------------|--------------|
| SCA to TSS | 2017-18 | 22828.70 | 22315.82 |
| | 2018-19 | 16968.97 | 16637.89 |
| | 2019-20 | 13415.25 | 13066.35 |
| | 2020-21 | 0.00 | - |
| PMAAGY | 2021-22 | 12268.76 | 0.00 |
| | 2022-23 | 13542.51 | - |
| Total | | | |

2. West Bengal

(Rs. in lakh)

| Name of Scheme | Year | Fund Released | UC Submitted |
|-----------------------|--------------|----------------------|---------------------|
| SCA to TSS | 2017-18 | 5397.11 | 5397.11 |
| | 2018-19 | 5833.41 | 5833.41 |
| | 2019-20 | 5862.58 | 5862.58 |
| | 2020-21 | 3746.00 | 3746.00 |
| PMAAGY | 2021-21 | 0.00 | - |
| | 2022-23 | 2685.06 | - |
| | Total | | |

E. Details of Fund released and Fund utilized during last 5 years under Pre-Matric and Post-Matric scholarship scheme for Madhya Pradesh

(Rs in Lakh)

| Sl. No | Scheme name | F.Y 2017-18 | | F.Y 2018-19 | | F.Y 2019-20 | | F.Y 2020-21 | | F.Y 2021-22 | |
|--------|--|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|
| | | Fund released | Fund Utilized | Fund released | Fund Utilized | Fund released | Fund Utilized | Fund released | Fund Utilized | Fund released | Fund Utilized |
| 1 | Pre-matric scholarship Scheme for ST students | 5539.17 | 5539.17 | 5884.33 | 5884.33 | 7698.90 | 7698.90 | 5429.34 | 5429.34 | 11458.18 | 11458.18 |
| 2 | Post-matric scholarship Scheme for ST students | 10320.50 | 10320.50 | 13405.24 | 13405.24 | 12198.58 | 12198.58 | 12344.00 | 12344.00 | 24529.43 | 24529.43 |

Details of Fund released and Fund utilized during last 5 years under Pre-Matric and Post-Matric scholarship scheme for West Bengal

(Fund utilization is reported as per Utilization Certificate submitted by the State)

(Rs in Lakh)

| Sl. No | Scheme name | F.Y 2017-18 | | F.Y 2018-19 | | F.Y 2019-20 | | F.Y 2020-21 | | F.Y 2021-22 | |
|--------|--|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|
| | | Fund released | Fund Utilized | Fund released | Fund Utilized | Fund released | Fund Utilized | Fund released | Fund Utilized | Fund released | Fund Utilized |
| 1 | Pre-matric scholarship Scheme for ST students | 0.00 | 0.00 | 584.62 | 584.62 | 894.18 | 894.18 | 788.22 | 788.22 | 912.51 | 0.00* |
| 2 | Post-matric scholarship Scheme for ST students | 2807.89 | 2807.89 | 2219.39 | 2219.39 | 2411.00 | 2411.00 | 2256.42 | 2256.42 | 3872.05 | 0.00* |

* Fund utilization certificate is yet to be received from the State.

F. Statement of funds released and Utilized in respect of Scheme of Development of PVTGs, State of Madhya Pradesh and West Bengal :

(Rs. in lakh)

| S. No. | Name of State | FY 2017-18 | | FY 2018-19 | | FY 2019-20 | | FY 2020-21 | | FY 2021-22 | |
|--------|----------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|
| | | Released Fund | Utilized Fund | Released Fund | Utilized Fund | Released Fund | Utilized Fund | Released Fund | Utilized Fund | Released Fund | Utilized Fund |
| 1 | Madhya Pradesh | 8232.46 | 8232.46 | 7998.09 | 7998.09 | 8064.89 | 8064.89 | 2188.11 | 0.00 | 2888.69 | 0.00 |
| 2 | West Bengal | 330.75 | 330.75 | 843.42 | 843.42 | 437.47 | 437.47 | 519.40 | 519.40 | 0.00 | 0.00 |

G. Status of fund released and UCs due under the scheme 'Support to TRIs':

(Rs. In lakhs)

| Sl. No. | States | Fund Released | | | | | UC Due | | | | |
|---------|----------------|---------------|---------|---------|---------|---------|---------|---------|---------|---------|---------|
| | | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 |
| 1. | Madhya Pradesh | 732.51 | 738.34 | 0 | 447 | 484.58 | 111 | 478.89 | 0 | 116.04 | 0 |
| 2. | West Bengal | 215.45 | 380.15 | 149.25 | 0 | 0 | 0 | 225 | 108.81 | 0 | 0 |
